

(12)

Dt. 31.10.07.

Hon' Mr. Justice Khem Karan, VC,

Hon' Mr. P. K. Chatterji, AM.

Sri N. P. Singh appears for the respondents. He has moved ~~one~~ M.A No. 2283/07 for dismissing the OA as infructuous in view of the Circular dt. 19.09.07. Sri Singh says that vide Circular dt. 19.09.07, the respondents have taken back the reversion of the applicant with all consequential benefits as he was never reverted. He says that applicant has already been informed in this regard and prays for dismissal of OA as infructuous.

In view of the above, the OA is dismissed as infructuous.

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AM.

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V.C.

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